

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/10405/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Yupia, Arunachal Pradesh.

Dated Guwahati, ^{red}23 October, 2024.

Sub:- **Station leave permission.**

Ref:- No. HC (IB)-VIG/01/2024/577-581 Dated the 18th October, 2024.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **station leave permission from 16.10.2024 to 23.10.2024**. A senior Officer available at the station shall remain in charge of his office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/10406-10407/A, dated , 23-10-2024

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.

2. The Project Manager, Gauhati High Court.

B
JT. REGISTRAR (VIGILANCE)

Shree